GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA

UNSTARRED QUESTION NO. 1646 TO BE ANSWERED ON DECEMBER 18, 2023 TIMELINE FOR AMRUT 1.0

NO. 1646. SHRI SANDOSH KUMAR P:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government is cognizant of the delays in the completion of projects under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 1.0, despite its extension till March 2023;
- (b) whether Government has set clear timelines for the completion of these projects under AMRUT 1.0;
- (c) if so, the details thereof, and if not, the reasons therefor; and
- (d) whether Government has a monitoring mechanism to ensure the timely completion of the pending projects under AMRUT 1.0?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25th June 2015 in 500 selected cities across the country. The Mission focuses on the development of basic urban infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; non-motorized urban transport and development of green spaces and parks. Further to inform that so far, about 99% of the projects are tendered under AMRUT Mission. Also, as reported by the States/UTs, projects worth ₹75,002 crore have been physically completed and expenditure of ₹67,655 crore has already been incurred.

The projects taken-up under AMRUT are large infrastructure projects with long gestation period and take significant time for completion. Implementation of certain AMRUT projects have got delayed due to various reasons, such as land disputes, natural calamities, delay in obtaining clearances/ permissions from other departments and lockdown imposed due to COVID-19 pandemic etc. The AMRUT Mission period was for 5 years from F.Y. 2015-16 to F.Y. 2019-20. However, Mission has been extended to complete the grounded projects till March 2024. The ongoing AMRUT projects will be funded with central assistance up to 31 March 2024.

(d): To fast-track the implementation of AMRUT, the progress is periodically reviewed and monitored through regular video conferences, webinars, workshops, site visits etc. by Ministry of Housing & Urban Affairs (MoHUA) with the States/ Union Territories (UTs). For assessment and monitoring of work done under AMRUT in the States/ UTs, dedicated Independent Review and Monitoring Agencies (IRMAs) had been setup in all the Mission States/ UTs. There is a dedicated AMRUT IT portal for tracking the progress and monitoring of projects. National Mission Directorate is also providing hand holding support to the States/ UTs.

Further, AMRUT guidelines have specific provisions for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. Apart from this, a State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department also exists to provide technical support to the SHPSC in monitoring and supervising the scheme at the State level.
